

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.201-CP(IB)/172(AHM)2022  
with  
ITEM No.202- IA/736(AHM)2024  
in  
**CP(IB)/172(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Siddhi Marine Services LLP  
V/s  
RCC Limited

.....Applicant

.....Respondent

**Order delivered on: 28/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : None in CP(IB) 172 of 2022  
Mr. Mohit Gupta, Adv. in IA 736 of 2024  
For the Respondent : Mr. Mohit Gupta, Adv.

**ORDER**

**CP(IB)/172(AHM)2022**

None present for the applicant.

List for further consideration on 07.08.2024.

**IA/736(AHM)2024**

Ld. Counsel for the applicant is directed to issue notice upon respondents.

List for further consideration on 07.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**